

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3543**

**TO BE ANSWERED ON THE 10<sup>TH</sup> AUGUST, 2021/ SRAVANA 19, 1943 (SAKA)**

**DEDICATED HELICOPTER FOR CAPFs**

**3543. SHRIMATI PRAMILA BISOYI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that the Government has been requested by the Odisha State Police for provision of a dedicated helicopter for the Central Armed Police Forces to deal with any exigency arising out of Maoist activities, if so, the steps taken in this regard;**

**(b) whether it is a fact that the Operational Teams of CoBRA Battalion located in Koraput District are not available for anti - LWE operations, if so, the steps that have been taken to restore those;**

**(c) whether it is a fact that the Government of Odisha has requested for extension of Special Infrastructure Scheme upto the financial year 2022-23, if so, the steps taken in this regard; and**

**(d) whether it is also a fact that expenditure amounting to Rs. 200.00 crore has been incurred by the State Government under Security Related Expenditure Scheme during the period 2005-06 to 2020-21; and**

**(e) the steps taken to reimburse the expenditure?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): At present, Indian Air Force (IAF) helicopter and Border Security Force (BSF) helicopter and wet leased helicopter are deployed to support the Security Forces in Left Wing Extremism (LWE) affected states. These**

**helicopters are available for use as per the operational requirements in all the LWE affected states, including Odisha.**

**(b): A large number of Central Armed Police Forces (CAPF) battalions are already deployed in Odisha to combat LWE. The deployment of CAPFs, including CoBRA Battalions, in LWE affected States is a dynamic process based on the situation, availability of forces and other ground realities.**

**(c): As National Policy and Action Plan-2015 envisaged several security related measures, development interventions, and other related measures to assist the LWE affected States in their fight against the LWE, the Government of India provides funds under various schemes, like Security Related Expenditure (SRE) scheme, Special Infrastructure Scheme (SIS).**

**SIS is being implemented in LWE affected States, including Odisha for enhancing capacity of Special Forces and Intelligence wings of the State Police Forces along with construction of 250 Fortified Police Stations (FPS). The Scheme, initially approved for the period 2017-18 to 2019-20, has been extended till 2020-21. The extension of the Scheme is currently under consideration.**

**(d) & (e): Reimbursement under the Security Related Expenditure (SRE) Scheme is of recurring and continuous nature. The reimbursement of claims under the Scheme is done for admissible items on the basis of verification of records of the claims by the Internal Audit Wing of the Ministry of Home Affairs and approval of the SRE Standing Committee.**

**During the period 2005-06 to 2020-21, ₹458.92 crore have been reimbursed to Odisha under Security Related Expenditure (SRE) Scheme.**

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